

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/1213/IB2020

PETITION NUMBER : CP/1000/IB/2018

NAME OF THE PETITIONER : Info Drive software ltd

NAME OF THE RESPONDENT(S) : Bhaskaran Rangarajan & 4 others

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Mr. Arvind Rajagopal, Ld. Counsel for the Applicant.

In this case, Applicant states that they received payment and the same has been amicably settled. They also e-filed a Memo.

In view of the above, the application is **disposed of as being settled.**

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)